

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 1251 /Confdl. /2017
II-2-16/2001 (pt.-III)

Bilaspur, dated 30/11 /2017

Copy of order/endt. no. F 5-1/Food/2014/29-1/3167 dated 30.11.2017 issued by the Special Secretary, Government of Chhattisgarh, Food, Civil Supplies and Consumer Protection Department, Mantralaya, Raipur forwarded to:-

- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Private Secretary to Registrar (Vigilance/ I. & E./ Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (17) (a) Shri Brijendra Kumar Shastri, Additional District & Sessions Judge, Raigarh and
(b) Shri Shailesh Kumar Ketarap, Additional District & Sessions Judge, Mungeli
for information and compliance. He is directed to take over charge at his new place of posting on or before 15.12.2017.

Contd....2/-

(2)

- (18) District & Sessions Judge, Raigarh/ Mungeli for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (19) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetara/ Bastar at Jagdalpur/ Bilaspur /Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Jashpur/ Janjgir-Champa / Kabirdham (Kawardha)/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Uttar Bastar (Kanker)/ Kondagaon/ Surajpur for information.
- (20) Joint Registrar (Checker & D.D.O./ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (21) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ E./ Judicial/ O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Deputy Registrar (Accounts & Pay Bill/ O/o A.R.(J)/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (25) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (26) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (27) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Endorsement in the official web-site of this High Court.
- (28) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ O/o R.G./ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (30) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


30-99 2096
(GAUTAM CHOURDIYA)
REGISTRAR GENERAL

छत्तीसगढ़ शासन
खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग
मंत्रालय
महानदी भवन, नया रायपुर
--: आदेश :-

रायपुर, दिनांक 30-11-2017

क्रमांक एफ 5-1/खाद्य/2014/29/ :: छत्तीसगढ़ शासन विधि एवं विधायी कार्य विभाग के आदेश क्रमांक 113/95/XXI-B/C.G./2017 दिनांक 29.11.2017 द्वारा छत्तीसगढ़ उच्च न्यायिक सेवा के निम्नलिखित अधिकारियों की सेवायें प्रतिनियुक्ति पर खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग को सौंपी गयी है।

3/ अतः राज्य शासन एतद् द्वारा निम्नलिखित न्यायिक अधिकारियों को उनके नाम के समक्ष अंकित कॉलम- 3 दर्शाये गये जिलों में उनके द्वारा कार्यभार ग्रहण करने की तिथि से अस्थायी रूप से आगामी आदेश तक अध्यक्ष, जिला उपभोक्ता विवाद प्रतितोषण फोरम के पद पर पदस्थ करता है :-

क्र.	न्यायिक अधिकारी का नाम एवं पद नाम	पदस्थापना जिला
1	2	3
01.	श्री बृजेंद्र कुमार शास्त्री, अतिरिक्त जिला एवं सत्र न्यायाधीश, रायगढ़	अध्यक्ष, जिला उपभोक्ता विवाद प्रतितोषण फोरम कवर्धा
02.	श्री शैलेश कुमार कटारप, अतिरिक्त जिला एवं सत्र न्यायाधीश, मुंगेली	अध्यक्ष, जिला उपभोक्ता विवाद प्रतितोषण फोरम धमतरी

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार

(मनोज कुमार सोनी)
विशेष सचिव

छत्तीसगढ़ शासन

खाद्य नागरिक आपूर्ति एवं उप. संर.विभाग

AA/Cont
30-11-2017
R/S

2067/PSLaw

30-11-17

Re

पृ० क्रमांक एफ 5-1/खाद्य/2014/29-1/3267
प्रतिलिपि:-

नया रायपुर दिनांक 30-11-2017

1. रजिस्ट्रार जनरल, छत्तीसगढ़ उच्च न्यायालय बिलासपुर।
2. महामहिम राज्यपाल के सचिव, राजभवन, रायपुर।
3. सचिव, छत्तीसगढ़ शासन मुख्यमंत्री सचिवालय, मंत्रालय रायपुर।
4. मुख्य सचिव, के अवर सचिव छत्तीसगढ़ शासन, मंत्रालय रायपुर।
5. प्रमुख सचिव, छत्तीसगढ़ शासन विधि विभाग, मंत्रालय रायपुर की ओर उनके पत्र दिनांक 29.11.2017 के संदर्भ में सूचनार्थ प्रेषित।
6. सचिव, छत्तीसगढ़ शासन सामान्य प्रशासन विभाग मंत्रालय रायपुर।
7. प्रमुख सचिव, छत्तीसगढ़ शासन खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण मंत्रालय रायपुर।
8. संचालक, खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण संचालनालय रायपुर।
9. रजिस्ट्रार, छत्तीसगढ़ राज्य उपभोक्ता विवाद प्रतितोषण आयोग, रायपुर।
10. महालेखाकर कार्यालय, जीरो पाइंट विधान सभा रोड, रायपुर।
11. कलेक्टर, जिला- रायगढ़/मुंगेली/कर्वधा/धमतरी।
12. कोषालय अधिकारी जिला - रायगढ़/मुंगेली/कर्वधा/धमतरी।
13. श्री बृजेंद्र कुमार शास्त्री, अतिरिक्त जिला एवं सत्र न्यायाधीश, रायगढ़ वर्तमान में अध्यक्ष, जिला उपभोक्ता विवाद प्रतितोषण फोरम कर्वधा
14. श्री शैलेश कुमार केदारप, अतिरिक्त जिला एवं सत्र न्यायाधीश, मुंगेली वर्तमान में अध्यक्ष, जिला उपभोक्ता विवाद प्रतितोषण फोरम धमतरी
15. आर्डर फोल्डर।
16. उप संचालक, शासकीय क्षेत्रीय मुद्रणालय, इन्द्रावती भवन परिसर, नया रायपुर की ओर आगामी राजपत्र (असाधारण) में प्रकाशन हेतु अग्रेषित।

विशेष सचिव

छत्तीसगढ़ शासन

खाद्य नागरिक आपूर्ति एवं उप. संर. विभाग